MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. **20/AM12**
HELD ON 17.08.2011
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No**. 20/87-NC-7/2011 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 17.08.2011** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

1) Shri Ishwar Singh, Deputy DGFT and Convener
2) Shri S.S.Bose, Senior Development Officer, DIPP
3) Shri S.N. Sharma, FTDO

2. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures**.**

MANUAL CASES

Case No. A-87	SUPREME PETROCHEM LTD.	HQ F. No. 01/87/050/00524/AM11/DES-VII	Status: **Deferred**
NC No.: 20/AM12 Dated: 17.08.2011	Adv. Lic. No. 0310617127 dated 22.02.2011	RLA F. No. 03/95/040/00335/AM11	

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Request: **Modification in the description of Import Item No. 4 "Mineral Oil".**

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 13.07.2011. Comments of D/o C&PC are awaited.

Deferred for two weeks.

Case No. A-88	FARCOM CABLE SYSTEMS PVT. LTD.	HQ F. No. 01/87/162/00031/AM12/DES-VII	Status: **Deferred**
NC No.: 20/AM12 Dated: 17.08.2011	Adv. Lic. No. 0710062447 dated 20.01.2009	RLA F. No. 07/24/040/00364/AM09	

Request: **Fixation of adhoc norms for the export product 'PVC Compound FC10 Hard Insulation Material'.**

Decision: A copy of application of firm has been forwarded to D/o C&PC on 13.07.2011. Comments of D/o C&PC are awaited.

Deferred for two weeks.

Case No. A-89	HALDIA PETROCHEMICALS LTD.	HQ F. No. 01/87/050/00124/AM11/DES-VII	Status: **Approved**
NC No.: 20/AM12 Dated: 17.08.2011	Adv. Lic. No. 0210142700 dated 28.05.2010	RLA F. No. 02/24/040/00019/AM11	

Request: **Inclusion of Import Item No. 5 – Naptha.**

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Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/101/2008-PC.II dated 05.08.2011, the Committee decided to include Import Item – Naptha. Accordingly, following adhoc norms are fixed:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE / LLDPE Granules	1 MT	1. **Naphtha**	2.2686 MT
		2. **Solvent** (Exxsol Hexane Fluid/Exxol Hexane RD/Hydrosol n-hexane-Solane Hexane 45/Hexane Polymerization Grade)	15.000 kg
		3. **Catalyst** (PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/C-Donor/Silane CHM Dimethoxy/Teal-S/Tea-S-23/Z212 AVANT/Z213/AVANT/Z218-2AVANT/Z230-2 AVANT/TIBAL/Tetrahydrofuran)	0.460 kg
		4. **Additives** (Atmer 163/Crodamide ER/Atmer SA 1753/Neutron-S/Kemamide E/Armoslip E/DHT-4 A/Stabiace HT-P/Hycite 713/Ceasit FI VEG Code 5900/Petlin LD/Kynar Flex PPA 5301/Viton Freeflow Z100/Optibloc 10/Cithrol GMS 0400/Atmer 129V/Calcium Stearate – WLC Grade)	6.275 kg
		5. **Antioxidants** (Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/Cyasorb THT 4801/Annox PP 18/Hostanox 016 RRDE/Irganox 1076/Evernox 76/Songnox 1076/Irganox 1010/Evernox 10/Irgafos 168/Everfos 168/Songnox 1680/Irgafos P-EPQ P/Hostanox P-EPQ P/Irganox PS 800/Songnox DLTDP/DLTP Yoshitomi)	2.400 kg

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Case No. A-90	KANDHARI RUBBER LTD.	**Status: Deferred**
NC No.: 20/AM12 Dated: 17.08.2011	HQ F. No. 01/87/162/00092/AM12/DES-VII	

Request: **Clarification sought for by Jt. DGFT, Jaipur regarding SION A-1673 in respect of M/s Kandhari Rubber Ltd., Udaipur.**

Decision: A copy of request of firm has been forwarded to DIPP on 25.07.2011. Comments of DIPP are awaited.

Deferred for two weeks.

ONLINE CASES

Case No.:8/32/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:20/87-ALC1/2011 17.08.2011	**Status: Approved**
HQ File :01/87/050/00244/AM10/	RLA File :04/24/040/00088/AM10/	Lic.No/Date:0410108652 19.10.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*

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1	*39219099*	***61/0-*** *PVC Rigid Blocks (weight 1126 kg.)*	*1613.000*	*Number*	*15690041.00*	*326535.72 US$*
				Total	*15,690,041.00*	*326,535.72*

1

Sl.No.	***ITCHS Code***	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***	***Limiting Factor (Value/Qty/Value & Qty)***
1	*39219099*	*PVC Rigid Foam*	*1920.000*	*K.G*	*14796986.00*	*302287.76 US$*	
				Total	*14,796,986.00*	*302,287.76*	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/61/2009-PC.II dated 05.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Rigid Blocks	1613 Nos.	PVC Rigid Foam/PVC Rigid Foam Block	1694 Nos.

2

Case No.:1/5/87-ALC1/2011	Party Name:ULTIMATE INDUSTRIES LTD.	Meet No/Date:20/87-ALC1/2011 17.08.2011	**Status: Deferred**
HQ File :01/87/050/00026/AM12/	RLA File :05/24/040/00009/AM12/	Lic.No/Date:0510288457 20.04.2011	Defer Date:31.08.2011

Decision: A copy of application has been forwarded to D/o C&PC on 09.08.2011. Comments of D/o C&PC are awaited.

Case No.:1/12/87-ALC1/2011	Party Name:PACIFIC PIPE SYSTEMS PVT.	Meet No/Date:20/87-ALC1/2011	**Status:**

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3		LTD.	17.08.2011	**Deferred**
	HQ File :01/87/050/00075/AM12/	RLA File :08/24/040/00031/AM12/	Lic.No/Date:0810099319 13.05.2011	Defer Date:07.09.2011
	Decision: A D/L No. 46011/13/2011-PC.II dated 26.07.2011 was issued to firm by D/o C&PC, followed by reminder from DGFT on 17.08.2011 giving 15 days time for submission of information. Reply awaited from the firm.			

4	**Case No.:2/10/87-ALC1/2011**	Party Name:SWASTIK POLYMERS	Meet No/Date:20/87-ALC1/2011 17.08.2011	**Status: Approved**
	HQ File :01/87/050/00060/AM12/	RLA File :05/24/040/00061/AM12/	Lic.No/Date:0510291732 26.05.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39019090*	***62/0-*** *EVA INJECTION MOULDING COMPOUND(EVA COMPOUND) COMMERCIAL GRADE(IN VARIOUS COLOURS)*	*105.000*	*M.T*	*12332250.00*	*274050.00 US$*
				Total	*12,332,250.00*	*274,050.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*39013000*	*EVA RESIN(ETHYLENE VINYL ACETATE)*	*76.650*	*M.T*	*9933840.00*	*220752.00 US$*	*Value & Qty*
2	*38122090*	*STABLIZER(HANSA DIS T4)*	*2.310*	*M.T*	*207900.00*	*4620.00 US$*	*Value & Qty*
3	*29270090*	*BLOWING AGENT*	*2.415*	*M.T*	*326025.00*	*7245.00 US$*	*Value & Qty*
4	*29096000*	*D.C.P.(DICUMYL PEROXIDE)*	*1.313*	*M.T*	*227477.25*	*5055.05 US$*	*Value & Qty*
				Total	*10,695,242.25*	*237,672.05*	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/17/2007-PC.II dated

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07.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Eva Injection Moulding Compound (EVA Compound) Commercial Grade (in various colours)	1 kg	1. Eva Resin	0.7300 kg
		2. Stabilizer	0.0220 kg
		3. Blowing Agent	0.0230 kg
		4. D.C.P. (Di Cumyl Peroxide)	0.0125 kg

Case No.:1/10/84-ALC3/2011	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:20/87-ALC1/2011 17.08.2011	**Status: Approved**
HQ File :01/84/050/00052/AM12/	RLA File :03/95/040/01006/AM11/	Lic.No/Date:0310633027 26.05.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*63053200*	***63/0-*** *FLEXIBLE INTERMEDIATE BULK CONTAINERS NET CONTENTS OF EXPORTS: POLYPROPYLENE GRANULES:727.28M.T. HDPE GRANULES:3.78M.T.,MASTERBATCH ANTIFIBRILLANT:11.36M.T., MASTERBATCH-WHITE:5.68M.T., MASTERBATCH COLOUR:3.41M.T.,CONDUCTIVE BLACK:6.06M.T., LLDPE:40M.T.,LDPE:40M.T.,U.V.STABILISER MASTERBATCH:14.54M.T.*	*852.110*	*M.T*	*104615873.00*	*2274260.00 US$*
				Total	*104,615,873.00*	*2,274,260.00*

	ITCHS							***Limiting Factor***

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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	POLYPROPYLENE GRANULES	800.000	M.T	67200000.00	1460870.00 US$	Value & Qty
2	39012000	HDPE GRANULES	4.167	M.T	350028.00	7609.00 US$	Value & Qty
3	32061190	MASTERBATCH ANTIFIBRILLANT	12.500	M.T	2250000.00	48913.04 US$	Value & Qty
4	32061190	MASTERBATCH WHITE	6.250	M.T	1125000.00	24456.55 US$	Value & Qty
5	32061900	MASTERBATCH COLOUR	3.750	M.T	675000.00	14675.00 US$	Value & Qty
6	39019090	CONDUCTIVE BLACK	6.667	M.T	1200060.00	26088.26 US$	Value & Qty
7	39011010	LLDPE	42.000	M.T	3570000.00	77608.78 US$	Value & Qty
8	39011000	LDPE	42.000	M.T	3570000.00	77608.78 US$	Value & Qty
9	38099100	RELEVANT U.V. STABILISER MASTERBATCH [FOR EXPORT WITH U.V. STABILISER]	14.545	M.T	3752610.00	81578.49 US$	Value & Qty
				Total	83,692,698.00	1,819,407.90	

5

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/10/2006-PC.II dated 05.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers	1 kg	1. Relevant Polypropylene Granules / HDPE Granules / Master Batch Antifibrillant	1.10 kg/kg content in the Export Product
		2. Relevant Master Batch (White / Colour) / Conductive Black	1.10 kg/kg content in the Export Product
		3. LLDPE / LDPE Granules (For	1.05 kg/kg content in

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	Liner)	the Export Product.
	4. U.V. Stabilizer Master Batch (Containing not more than 20% U.V. Stabilizer) where Export product contains U.V. Stabilizer	2% of the Resin content in the Export product

6	**Case No.:4/12/87-ALC1/2011**	Party Name:SPERRY PLAST LTD.	Meet No/Date:20/87-ALC1/2011 17.08.2011	**Status: Deferred**
	HQ File :01/87/050/00078/AM12/	RLA File :05/24/040/00088/AM12/	Lic.No/Date:0510293370 14.06.2011	Defer Date:07.09.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 09.08.2011. Comments of D/o C&PC are awaited.			

7	**Case No.:3/13/87-ALC1/2011**	Party Name:ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:20/87-ALC1/2011 17.08.2011	**Status: Deferred**
	HQ File :01/87/050/00082/AM12/	RLA File :05/24/040/00098/AM12/	Lic.No/Date:0510293734 16.06.2011	Defer Date:31.08.2011
	Decision: A copy of application has been forwarded to DIPP on 09.08.2011. Comments of DIPP are awaited.			

8	**Case No.:1/20/87-ALC1/2011**	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:20/87-ALC1/2011 17.08.2011	**Status: Deferred**
	HQ File :01/87/050/00166/AM12/	RLA File :08/24/040/00096/AM12/	Lic.No/Date:0810101703 22.07.2011	Defer Date: 31.08.2011

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	Decision: A copy of application has been forwarded to D/o C&PC on 17.08.2011. Comments of D/o C&PC are awaited.

9	**Case No.:2/20/87-ALC1/2011**	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:20/87-ALC1/2011 17.08.2011	**Status: Deferred**
	HQ File :01/87/050/00167/AM12/	RLA File :07/24/040/00133/AM12/	Lic.No/Date:0710080860 25.07.2011	Defer Date: 31.08.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 17.08.2011. Comments of D/o C&PC are awaited.			

10	**Case No.:3/20/87-ALC1/2011**	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:20/87-ALC1/2011 17.08.2011	**Status: Deferred**
	HQ File :01/87/050/00168/AM12/	RLA File :07/24/040/00134/AM12/	Lic.No/Date:0710080854 25.07.2011	Defer Date: 31.08.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 17.08.2011. Comments of D/o C&PC are awaited.			

11	**Case No.:4/20/87-ALC1/2011**	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:20/87-ALC1/2011 17.08.2011	**Status: Deferred**
	HQ File :01/87/050/00169/AM12/	RLA File :07/24/040/00138/AM12/	Lic.No/Date:0710080855 25.07.2011	Defer Date: 31.08.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 17.08.2011. Comments of D/o C&PC are awaited.			

	Case No.:5/20/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:20/87-ALC1/2011 17.08.2011	**Status: Deferred**

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12	HQ File :01/87/050/00170/AM12/	RLA File :07/24/040/00139/AM12/	Lic.No/Date:0710080856 25.07.2011	Defer Date: 31.08.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 17.08.2011. Comments of D/o C&PC are awaited.			

Meeting ended with thanks to Chair and all participants.

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